

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 03.12.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 966 of 2021	Rishi Kapoor Vs. Kashi Vishwanathan Sivaraman Resolution Professional of Kindle Developers Pvt. Ltd.	Akhil Shankhwar	Prateek Kushwaha- R1
2.	Comp. App. (AT) (Ins) No. 1008, 1009 & 1010 of 2021	Krrish Realtech Pvt. Ltd. Vs. ---	Gaurav Sharma	

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- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar